## Ongoing power projects

\*102. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of POWER be pleased to state:

- (a) the details of ongoing power projects in the country and the progress made, so far, State-wise;
  - (b) the amount spent on those projects during the last three years, State-wise; and
  - (c) by when those projects are likely to be completed?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c) A Statement is laid on the Table of the House.

## Statement

(a) to (c) A generation capacity addition of 78,577 MW is proposed for the Eleventh Plan. The sector-wise details and fuel mix of the proposed capacity addition is as under:

(MW)

	Hydro	Total	Therm	al Break U	Nuclear	Total	
		Thermal	Coal	Lignite	Gas & Liquid Fuel	_	
Central Sector	9685	26800	24310	1000	1490	3380	39865
State Sector	3605	24347	23135	450	762	-	27952
Private Sector	3263	7497	5460	0	2037	-	10760
ALL-INDIA:	16553	58644	52905	1450	4289	3380	78577

During the 1st year (2007-08) of the Eleventh Plan, a capacity of 1,935 MW (consisting of 1,360 MW of thermal, 355 MW of hydro and 220 MW of nuclear) has been commissioned till 15.08.2007. At present, a generation capacity of another 50,910 MW which is being monitored by the Central Electricity Authority, is under execution, which could be commissioned during the Eleventh Plan. This consists of 33,504 MW in the thermal, 14,246 MW in the hydro and 3,160 MW in the nuclear segments. The details as presently available with Central Electricity Authority, in respect of the thermal, hydro and nuclear capacity currently under execution, State-wise, along with expenditure for the last three years, broad present status and expected date of commissioning are given respective in Statement-I, II and III.

Statement-I

Details of thermal projects under execution Rs. in crores) As on 15.08.2007

SL No.	Name of Scheme/ Executing Agency	Sector	I.C. (No. x MW)= Capacity	Capacity Under Exec. (MW)	Latest Cost (Rs. Crs.)	Expenditure during			Likely Commng.	Broad Present Status
						2004-05	2005-06	2006-07		
1	2	3	4	5	6	7	8	9	10	11
	Andhra Pradesh									
1	Simhadri STPP Extn./ NTPC	Central	2x500=1000	1000	5103.39	NIL*	NIL*	267.66	2010-11	Order placed. Civil work in progress.
2	Kakatiya TPP APGENCO	State	1x500=500	500	2059.35	0.83	110.49	287.21	2009-10	Boiler erection started Boiler Drum Lifting expected in 08/2007.
3	Kothagudem TPP Extn. APGENCO	State	1x500=500	500	2203	NIL*	NIL*	89.25	2009-10	Order placed on BHEL. Advance payment released.
4	Rayalaseema-II (2X210) APGENCO	State	2x210=420	210	1640	248.94	551.06	480	2007-08	U-5: Works are in advanced stage
5	Vijayawada TPP -IV APGENCO	State	1x500=500	500	2100	312.66	930.16	461.64	2008-09	Boiler Drum lifted on 10.5.2007. Hydraulic Test expected in 12/07.

6	Gautami CCPP Gautami Power Ltd.	Private	2xl45+lx 174=464	464	18.21	214.38	973.38	192.77	2008-09	Works completed.  Commissioning held up due to nonavailability of gas.
7	Konaseema CCPP Konaseema EPS Assam	Private	2xl40+lx 165=445	445	1830	225.10	866.06	113.53	2008-09	Works completed.  Commissioning held up due to non-availability of gas.
8	Lakvva Waste Heat Unit APGCL Bihar	State	ST-37.2	37.2	236.40	NIL*	41.34	0.75	2008-09	Civil works are in progress.
9	Barh STPP- I NTPC	Central	3x660=1980	1980	8692.97	465.27	195.75	525.06	2008-10	Order placed. Civil work in progress.
10	Kahalgaon St-IL Ph-1 U-6 (2X500) NTPC	Central	2x500=500	500	5868.38 (Ind. U-5 & 7 also)	643.28	1188.85	1341.52	2007-08	Works are in advanced stage
11	Kahalgaon St-II, Ph-2 U-7 NTPC Chhattisgarh	Central	1x500=500	500	5868.38 (Ind. U-5 & 6)	643.28	1188.85	1341.52	2007-08	Project is in advanced stage of construction.
12	Bhilai TPP Ph-I NTPC	Central	2x250=500	500	2690.5	330	104	408	. 2007-08	Boiler Drum lifted. Project is under advanced stage of construction.

1	2	3	4	5	6	7	8	9	10	11
13	Korba STPP NTPC	Central	1x500=500	500	2448.49	NIL*	130.06	160.24	2009-10	Order placed. Boiler erection is in progress.
14	Sipat-2 NTPC	Central	2x500=1000	500	4039.67	332.88	918.14	936.56	2007-08	Project is under advanced stage of construction.
15	Sipat-I NTPC	Central	3x660=1980	1980	8323.39	675.47	1079.41	1543.53	2007-09	Order for Boiler placed on M/s Doosan Korea and for Turbo Generator order placed on M/s Power machines, Russia. Work of all the three units is progressing as per schedule.
16	Korba East TPP St-5 CSEB	State	2x250=500	250	2406.97 (Incl. U-l also)	258.14	389.15	682.61	2007-08	Work is in advanced stage of construction and commissioning activities are in progress.
17	O.P Jindal STPP Jindal Power Ltd.	Private	4x250 = 1000	1000	4500	877	7.40	1742.09	2007-08	Work on all the 4 units in advanced stage of construction.
18	Pathadi TPS Ph-1 Lanco Amarkantak Power Pvt. Ltd.	Private	1x300 = 300	300	1291.93	NIL*	206	427.57	2008-09	EPC contract placed on M/s Zelan, Malaysia. Work on all the fronts is going on as per schedule.

19	Pathadi TPS Ph-I Lanco Amarkantak Power Pvt. Ltd Gujarat	Private	1x300=300	300	1340.04	NIL*	NIL*	257.43	2009-10	EPC contract placed on M/s Zelan, Malaysia. Work on all the fronts is going on as per schedule.
20	Dhuvaran CCPP Extn. GSECL	State	72+40=112	40	356	NIL*	33.62	NA	2007-08	Commissioning activities are under progress.
21	Kutch Lignite TPS Extn./GSPCL	State	1x75=75	75	490	53.11	125.76	113.16	2007-08	Project is under advanced stage of construction.
22	Surat Lignite TPP Extn. GIPCL	State	2x125=250	250	1455.85	NIL*	NIL.	219.68	2008-09	Boiler erection is in progress. Drum Lifting expected in 08/2007.
23	Sikka TPP Extn. GSECL	State	2x250=500	500	2300	NIL*	NIL*	NIL*	2009-11	Order placed on BHEL. Civil works are in progress.
24	Utran CCPP Extn. GSECL	State	1x350=350	350	954.75	NIL*	NIL*	NIL*	2009-10	Order placed on M/s Alstom. Civil work in progress.
25	Sugen CCPP(Akhakhol) Torrent Power Gen. Ltd	Private	3x376=1128	1128	3096	NIL*	562.62	NA	2007-08	For Block-1 work is in the advanced stage of construction. The work of Block-II and III is going as per schedule.

1	2	3	4	5	6	7	8	9	10	11
26	Haryana  Aravali STPS/ Aravali Power Co. Pvt. Ltd. (JV of NTPC. IPGCL & HPGCL)	Central	3x500=1500	1500	7892	NIL*	NIL*	0.42	2010-11	Order placed on BHEL. Civil works are in progress.
27	Rajiv Gandhi (Hissar) TPS HPGCL	State	2x600=1200	1200	4800	NIL*	NIL*	75.18	2009-10	Order placed on M/s Reliance (EPC). Civil works are in progress.
28	Yamuna Nagar TPP HPGCL Jharkhand	State	2x300=600	600	2338	NIL*	91.85	924.15	2008-09	U-l: Boiler Light Up expected in 08/2007. Oil flushing completed. U-2: Works are under advanced stage of construction.
29	Chandrapura TPS Extn./DVC	Central	2x250=500	500	2066.45	265.61	391.80	588.11	2007-08	U-7: Boiler Light Up expected in 09/2007. U-8: Boiler Drum lifted. Hydraulic Test expected in 08/2007.
30	Kodarma TPP DVC	Central	2x500=1000	1000	4313	NIL*	NIL*	NIL*	2010-11	Order placed on BHEL. Civil works are in progress.

1	2	3	4	5	6	7	8	9	10	11
	Karnataka									
31	Bellary St-1 KPCL	State	1x500=500	500	2100	232.27	530.22	856.07	2007-08	Project is under advanced stage of construction. Commissioning activities are under progress.
32	Bellary TPP St-II KPCL	State	1x500 = 500	500	2096	NIL*	NIL*	0.20	2010-11	Order placed on M/s BH Civil works are in progre
33	Raichur U-8 KPCL	State	1x250 = 250	250	925	0.05	0.31	53.69	2009-10	Order placed on M/s BF Civil works are in progr
34	Toranagallu TPP/ JSW Energy (Vijayanagar) Ltd. Maharashtra	Private	2x300 = 600	600	1860	NIL*	NIL*	50	2009-10	Order placed on M/s Shanghai Elec. Co. Boil erection is in progress.
35	Ratnagiri JV Ph-II, Dhabol RGPPL Block-3	Central	1x740 = 740	740	USS 1868 M= Rs. 7472 Cr.				2007-08	Block-Ill: Commissioning is held due to nonavailability of
36	Bhusawal Extn. MSPGCL	State	2x500 = 1000	1000	4124	NIL*	NIL*	NA New Proj.	2010-11	Order placed on BHEL. Civil works are in progress.

1	2	3	4	5	6	7	8	9 \	10	11
37	Khaperkheda Extn. MSPGCL	State	1x500=500	500	2170	NIL*	NIL*	NA New Proj.	2009-10	Order placed on BHEL Civil works are in progress.
38	New Parli Extn. U-2 MSPGCL St-II	State	1x250=250	250	1091	NIL*	NIL*	NA New Proj.	2009-10	Order placed on BHEL Civil works are in progress.
39	Paras TPS Extn. MSPGCL	State	1x250=250	250	1224	NIL*	NIL*	NA New Proj.	2009-10	Order placed on BHEL Civil works are in progress.
40	Trombay TPS Extn. Tata Power Company Madhya Pradesh	Private	1x250 = 250	250	860	NIL*	NIL*	NA	2008-09	Order placed on BHEL Boiler erection is in progress.
41	Amarkantak TPS Extension MPPGCL Nagaland	State	1x210 = 250	210	1104	56.02	94.86	226.33	2007-08	Project is in the advanced stage of construction.
42	Dimapur HFO based DGPP Deptt, of Power, Govt, of Nagaland	State	5x22.73=23	23	125	32	NIL*	NIL*	2009-10	Work held up due to not tying up of funds.

	Punjab									
43	Guru Har Govind TPS-II PSEB Rajasthan	State	2x250 = 500	500	2339	86.62	657.44	922.37	2007-08	U-3: Boiler Light Up completed in 03/2007 Chemical Cleaning is expected in 08/2007. U-4: Hydraulic Test completed. Boiler Light Up expected in 10/2007.
44	Barsingsar Lignite/ NLC	Central	2x125=250	250	1114.18	NIL*	95.55	192.55	2008-09	Boiler erection is in progress. Civil works for Turbo Generator under progress.
45	Chhabra TPS RRVUNL	State	2x250=500	500	2350	NIL*	NIL*	405.23	2008-09	U-1: Boiler Drum lifted. Turbo Generator raft casting is in progress. U-2: Boiler erection is in progress. Drum Lifting expected in 10/2007.
46	Dholpur CCGT RRVUNL	State	2x110+1x110 =330	110	1155	54.44	115.01	324.41	2007-08	Works are in advanced stage of completion.
47	Giral Lignite-II RRVUNL	State	1x125=125	125	618	1.28	40.30	110.17	2008-09	Boiler Drum lifted. Turbo Generator erection is in progress.

1	2	3	4	5	6	7	8	9	10	11
48	Kota TPP RRVUNL	State	1x195=195	195	880	NIL*	NIL*	94.12	2008-09	Boiler erection is in progress. Boiler Drum Lifting expected in 08/2007.
49	Sura Turbo Generator TPP RRVUNL Tamil Nadu	State	1x250=250	250	1000	NIL*	Nil*	64.87	2008-09	Boiler erection is in progress. Boiler Drum Lifting expected in 08/2007. Turbo Generator civil works are in progress.
50	Neyveli TPS-II NLC Exp. NLC	Central	2x250=500	500	2030.78	NIL*	167.67	252.39	2008-09	U-l: Boiler erection under advanced stage. U-2: Boiler erection is under progress.
51	Valuthur CCPP Extn. TNEB Uttar Pradesh	State	1x59.8+1x32.4 =92.2	92.2	355.30	NIL*	NIL*	35.53	2007-08	Civil works completed. Erection of mechanical equipments is in progress.
52	National Capital Power Project St-II, U-5 NTPC	Central	1x490=490	490	5135.33	NIL*	NIL*	308.57	2009-10	U-5: Boiler erection is in progress;
53	National Capital Power Project, St-II,U-6 NTPC	Central	1x490=490	490					2009.10	U-6 : Order placed on BHEL. Civil works are in progress.

54	Harduaganj Ext. UPRVUNL	State	2x250=500	500	2160	NIL*	NIL*	164.72	2009-10	Order placed on BHEL. Civil works are in progress.
55	Pariichha Extn. UPRVUNL West Bengal	State	2x250=500	500	2015	NIL*	NIL*	230.20	2009-10	Order placed on BHEL. Civil works are in progress.
56	Durgapur Steel TPP DVC	Central	2x500=1000	1000	3272	NIL*	NIL*	NIL*	2010-12	Order placed recently on M/s BHEL.
57	Farakka STPS St-III NTPC	Central	1x500=500	500	2570.44	NIL*	NIL*	140.11	2010-11	Boiler erection is in progress Boiler Drum Lifting expected in 08/2007.
58	Mejia Extn. U-7 & 8 (DVC)	Central	2x500=1000	1000	4676.89	NIL*	NIL*	397.46	2009-10	Order placed on BHEL. Civil works are in progress.
59	Mejia TPS U-6 DVC	Central	1x250=250	250	2012.50 (Ind. U-5)	298.89	500.28	851.14	2007-08	Works are in advanced stage.
60	Bakreshwar TPS/WBPDCl,	State	2x210=420	420	2100	120	251	598.68	2007-08	U-4: Works are in advanced stage. U-5 Hydraulic Test expected in 08/2007. Turbo Generator erection is in progress.

1	2	3	4	5	6	7	8	9	10	11
61	Durgapur TPS Extn. DPL	State	1x300=300	300	1350	NA	346.78	647.22	2007-08	Works are in advanced stage of construction.
62	Sagardighi TPP WBPDCL	State	2x300=600	600	2750	190	337.40	1214	2007-08	U-l: Works are in advanced stage. U-2: Hydraulic Test completed. Boiler Light Up expected in 08/2007.
63	Santaldih TPP Extn. Ph2 WBPDCL	State	1x250=250	250	910	NIL*	NIL*	25	2009-10	Order placed on BHEL. Preliminary civil works are in progress.
64	Santaldih TPP Extn. Ph-1 WBPDCL	State	1x250=250	250	1430	125	208.50	466.30	2007-08	Works are in advanced stage of construction.
65	Budge-Budge III CESC	Private	1x250=250	250	1068	0.21	1.09	96.86	2009-10	Order placed on BHEL. Civil works are in progress.

<sup>\*</sup> Order for the project placed after end of the financial year.

Statement-II

Details of Hydro Projects under execution

(Rs. in crores) As on 15.08.2007

SL No.	Name of Scheme/ Executing Agency	Sector	I.C. (No. x MW)= Capacity	Capacity Under Exec. (MW)	Latest Cost (Rs. Crs.)	Expenditure during		Likely Commng.	Broad Present Status	
						2004-05	2005-06	2006-07		
1	2	3	4	5	6	7	8	9	10	11
	Himachal Pradesh									
1	Parbati St. 11/ NHPC	Central	4x200= 800 MW	800.00	3610.38	358.68	382.09	373.19	2011-12	All works awarded. Civil works are in progress.
2	Chamera-III/ NHPC	Central	3x77= 231MW	231.00	1518.34	26.24	50.52	101.37	2010-11	All works awarded. Civil works are in progress.
3	Parbati-III/ NHPC	Central	4x130= 520 MW	520.00	2304.56	19.22	48.34	127.47	2010-11	All works awarded. Civil works are in progress.
4	Kol Dam/ NTPC	Central	4x200= 800 MW	800.00	4527.15	278.64	283.82	406.48	2009-10	All works awarded. Civil works are in progress. Erection of unit taken up.

1	2	3	4	5	6	7	8	9	10	11
5	Rampur/ SJVNL	Central	6x68.67= 412 MW	412.00	2047.03	6.58	22.82	52.77	2011-12	Civil works awarded. Infrastructure works are in progress.
6	Uhl-III/ Beas Valley Power Corpn. Ltd. (BVPC)	State	3x33.33= 100MW	100.00	431.56	28.06	36.52	53.39	2010-11	All works awarded. Civil works are in progress.
7	Swara Kuddu/ Pabbar Valley Corpn. (PVC)	State	3x36.6= 110MW	110.00	648.00				2011-12	HRT work awarded. Inrtastructure works are in progress.
8	Allain Duhangan/ ADHPL	Private	2x96= 192MW	192.00	922.35	59.73	205.35	526.45	2008-09	All works awarded. Civil works and erection of units are in progress.
9	Karcham Wangtoo/ JPKPL	Private	4x250= 1000 MW	1000.00	5909.59	87.05	419.26	325.73	2011-12	Financial closure achieved. Civil works are in progress.
10	Budhill LANCO	Private	2x35= 70MW	70.00	418.80	0.00	62.79	46.10	2009-10	Civil works awarded. Infrastructure work is almost completed.
11	Malana-II/ Everest PC	Private	2x50= 100 MW	100.00	598.00	4.86	57.58	101.37	2009-10	All works awarded. Civil works are in progress.

1	2	3	4	5	6	7	8	9	10	11
	Jammu & Kashmir									
12	Uri-II/ NHPC	Central	4x60= 240 MW	240.00	1292.05	10.69	16.38	101.38	2009-10	All works awarded. Civi works are in progress.
13	Sewa-II/ NHPC	Central	3x40= 120 MW	120.00	783.31	130.60	93.81	133.80	2009-10	All works awarded. Civi works are in advance stage.
14	Baglihar-I/ JKSPDC Uttarakhand	State	3x150= 450 MW	450.00	5000.00	221.43	611.85	810.74	2008-09	Civil works are in advan stage. E&M works completed.
15	Koteshwar/ THDC	Central	4x100= 400 MW	400.00	1301.56	47.44	65.02	163.60	2010-11	All works awarded. Civ works are in progress.
16	Loharinagpala/ NTPC	Central	4x150= 600 MW	600.00	2895.10	9.23	95.95	43.67	2011-12	Civil works awarded and are in progress.
17	Tapovan Vishnugad/ NTPC	Central	4x130= 520 MW	520.00	2545.51	10.68	72.62	20.39	2011-12	Civil works awarded and are in progress.
18	Maneri Bhali-II/ UJVNL	State	4x76= 304 MW	304.00	1714.41	233.92	311.15	451.90	2007-08	Works are in advance stage.
19	Shrinagar/ M/s GVK Industries	Private	4x82.5= 330 MW	330.00	1699.12	11.00	129.00	17.00	2011-12	All works awarded. Civi works are in progress.

1	2	3	4	5	6	7	8	9	10	11
	Madhya Pradesh									
20	Omkarashwar/ NHDC	Central	8x65= 520 MW	390.00	2224.73	440.53	594.66	612.63	2007-08	Unit I & 2 commissioned. Other units are in advance stage.
21	Maheshwar/ SMHPCL Maharashtra	Private	10x40= 400 MW	400.00	2449.20	0.00	102.47	110.85	2011-12	All works awarded. Civil works are in progress.
22	Ghatghar PSS/ GOMID Andhra Pradesh	State	2x125= 250 MW	250.00	1184.60	292.59	154.26	188.69	2007-08	Works are in advance stag
23	Priyadarshni Jurala/ APGENCO	State	6x39.1 = 234 MW	234.00	547.00	60.12	30.05	154.03	2007-09	Works are in advance stag
24	Nagarujana Sagar TRY APGENCO Kerala	State	2x25= 50MW	50.00	464.70			20.50	2009-10	All works awarded. Civil works are in progress.
25	Kuttiyadi Addl. Ext./ KSEB	State	2x50= 100MW	100.00	168.28	3.31	32.31	38.58	2008-09	All works awarded. Civil works and E&M works are in progress.
26	Pallivasal/ KSEB	State	3x20= 60MW	60.00	570.95	"	"	"	2010-11	All works awarded. Civil works are in progress.

27	Athirapalli/ KSEB Karnataka	State	2x80 + 2x1.5 = 163 MW	163.00	385.63			2011-12	All works awarded. Environment clearance accorded recently.
28	Varahi Extn./ KPCL Tamil Nadu	State	2x115= 230 MW	230.00	291.00	0.37	0.94	53.45 2008-09	All works awarded. Penstock works are in progress.
29	Bhawani Barrage-11/ TNEB	State	2x15= 30MW	30.00	99.75	0.85	0.93	8.96 2010-11	All works awarded. Civil works are in progress.
30	Bhawani Barrage-Ill/ TNEB West Bengal	State	2x15= 30MW	30.00	99.75	0.47	0.58	1.25 2009-10	All works awarded. Civil works are in progress.
31	Teesta Low Dam-III/ NHPC	Central	4x33= 132 MW	132.00	953.62	52.98	102.61	187.61 2009-10	All works awarded. Works hampered due to recent flesh floods.
32	Teesta Low Dam-IV/ NHPC	Central	4x40= 160MW	160.00	1061.38	3.12	39.61	30.29 2010-11	All works awarded. Works hampered due to recent flesh floods.
33	Purulia PSS/ WBSEB	State	4x225= 900 MW	675.00	2952.60	371.61	626.41	289.84 2007-08	Unit 4 commissioned. Unit 3 commissioned in generation mode. Other units are in advance stage.

1	2	3	4	5	6	7	8	9	10	11
34	Orissa Balimela Extn./ OHPC Sikkim	State	2x75= 150 MW	150.00	212.40	16.40	48.63	86.35	2007-08	Unit-7: Rotated on 31.7.2007. Testing in progress. Unit-8: Advance stage.
35	Teesta St. V/ NHPC	Central	3x170= 510 MW	510.00	2526.22	359.58	425.62	429.97	2007-08	Works are in advance stage.
36	Chujachen M/s Gati	Private	2x49.5= 99MW	99.00	448.76	13.91	28.65	119.00	2009-10	All works awarded. Civil works are in progress.
37	Teesta St. III/ Teesta Urja Ltd. Meghalaya	Private	6x200= 1200 MW	600.00 in 11th Plan	5705.55	0.00	25.20	47.79	2011-13	All works awarded. Infrastructure works are in progress.
38	Myntdu/ MeSEB Arunachal Pradesh	State	2x42= 84MW	84.00	611.91	55.59	61.10	104.84	2009-10	All works awarded. Civil works are in progress.
39	Subansiri Lower/ NHPC	Central	8x250= 2000 MW	2000.00	6176.81	598.68	287.95	375.25	2011-12	All works awarded. Civil works are in progress.
40	Kameng/ NEEPCO	Central	4x150 = 600 MW	600.00	2496.90	141.00	140.10	157.71	2010-11	All works awarded. Civil works are in progress.

Statement-III

Details of Nuclear Projects under execution

(Rs. in crores) As on 15.08.2007

								(113. 11	crores) As	5 OH 13.00.2007
SL No	Name of Scheme/ Executing Agency	Sector	i.e. (No. x MW)= Capacity	Capacity Under Exec. (MW)	Latest Cost (Rs. Crs.)	Expenditure duri		uring	Likely Commng.	Broad Present Status
						2004-05	2005-06	2006-07		
	Rajasthan									
1.	Rajasthan Atomic Power Project/NPCL Tamil Nadu	Central	2x220 = 440 MW	440		404	424	407	U#5-2007 U#6-2008	Works are in progress.
2.	Kudankulam Nuclear Power Project/NPCL	Central	2x 1000 = 2000 MW	2000	-	2243	2081	1879	U# 1-2008 U#2-2009	Works are in progress.
3.	Prototype Fast Breeder Reactor (PFBR)/NPCL Karnataka	Central	1x500 = 500  MW	500		124	177	195	2011	Works are in progress.
4.	Kaiga Atomic Power Project/ NPCL	Central	2x220 = 440 MW	220	-	377	434	381	U#4- 2008	U# 3 : Already commissioned. U#4 works are in progress.

<sup>\*</sup> for both units

28 Oral answers [RAJYA SABHA] to Questions

SHRI DWIJENDRA NATH SHARMAH: Sir, the hon. Minister has given a detailed reply to my question. ...(*Interruptions*)...

MR. CHAIRMAN: Please proceed with the question.

SHRI DWIJENDRA NATH SHARMAH: But, Sir, the problem of shortage of power all over the country is a very serious problem. The Minister has given a detailed reply and it is encouraging that the Eleventh Five Year Plan begins with the commissioning of a capacity of 1935 MW.

Sir, my first supplementary is this. The Minister has given details about the completion of power projects in the country, which are not specific. I have observed that the completion of various projects has been very much delayed in almost all the cases which created a big problem in the power sector. Now, may I know from the hon. Minister whether the Government has formulated any specific programme, any specific scheme so that these projects, which are delayed very much, can be completed? Sir, for a long time, these projects have not been completed. I would like to know whether the Government has any specific programme to complete such projects within a stipulated time.

SHRI SUSHIL KUMAR SHINDE: Sir, along with my answer, I have attached Annexure I and II wherein the position with respect to the entire country has been given, not only on thermal but the details have been given with regard to hydro also. The details which have been mentioned are: what is its capacity, whether it is under execution, what is the latest position and what are the expenses, etc.

Everything has been mentioned in all the annexures attached to the answer.

The second thing which he has asked is, what are the steps that the Government has taken to improve the position. Yes; there was a shortage. In the Ninth Plan, there was an energy shortage of 7.5 per cent and at the end of the Tenth Plan, the shortage was 9.6 per cent. The peaking shortage at the end of the Ninth Plan was 11.8 per cent and at the end of the Tenth Plan, it was 13.8 per cent. The capacity addition done in the Ninth Plan was about 19,015 MW and in the Tenth Plan, it was 21,180 MW. It is a fact, Sir, that during the Tenth Plan, we had targeted for about 41,110 MW, but because of the slippage and many other reasons, we could not achieve that target; we have achieved only 21,180 MW. The installed capacity at the end of the Tenth Plan was 1,32,329 MW, and, as on today, i.e., as per the latest figures, it is 1,35,006 MW. Sir, various steps have been taken. We have also received a lot of complaints and we have looked into it. If we go into them, the answer will be a little lengthy. But considering the position of the Tenth Plan, we have taken certain precautions. As far as the Eleventh Plan is concerned, the UPA Government has promised the nation that by 2012, everyone in the country will have, at least, one unit of electricity/household/day as a merit good. Sir, we have taken various steps. We have called a meeting of the State Chief Secretaries under the leadership of the Prime Minister, we had called the meeting of all the Chief Ministers/State Power Ministers and given the capacity addition for every State. If you look at the capacity addition during the Seventh, Eighth and Ninth Plans, we find that it had been decreasing but now, we have added slightly more in Tenth Plan. But I assure the hon. Member that by 2012 the peak shortage that exists as of today would be converted to a peak surplus by 0.2 per cent in 2011-12 and energy surplus by 5.6 per cent

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in 2012. So, that would be the position. This House would be very happy to know that by that year the country would be surplus in power.

SHRI DWIJENDRA NATH SHARMAH: Sir, the hon. Minister's reply stating that we are heading for a power surplus is very encouraging.

Now, as far as hydel projects are concerned, the hon. Minister has mentioned about two hydel projects in Arunachal Pradesh. May I know from the hon. Minister whether there is any scope for hydel projects coming up at the borders of Arunachal Pradesh and the North-eastern region? Have they been further studied? Secondly...

MR. CHAIRMAN: Only one supplementary please.

SHRI DWIJENDRA NATH SHARMAH: Sir, it is part of the same question. ...(Interruption)...

Has the Government taken any step to remove power shortage in the State of Assam? Has the Government taken up any project in the State of Assam?

SHRI SUSHIL KUMAR SHINDE: Sir, as far as Arunachal Pradesh is concerned, for the last many years since Independence, hydro has been given due priority. We have got in the entire Himalayan ranges a capacity of 1,50,000 megawatts. In Arunachal Pradesh in particular, we have a capacity of about 50,000 to 60,000 MW. But so far, not much has been done; only about 3000 MW capacity has been utilised under construction. We went into the situation in Arunachal Pradesh. I personally went into the details and we held meetings with the earlier Chief Ministers as also the present Chief Minister. Recently, CPSUs have signed MoU for about 14,000 MW power projects. There is likelihood of more and more projects coming up. Also, the State itself has taken a lead and under the MoU they have announced about 14 projects. A question was asked in this House whether we would allow private participation through the State.

Sir, there is severe shortage of power in the country. The NHPC had done a DPR of two projects. A lot of expenses were incurred, but 1 had assured in this House also that we would recover that money from private developers with interest and give DPR so that work could be started quickly and the country could get power faster. So, this is the situation as far as Arunachal Pradesh is concerned.

Now, Sir, the Department of Power has considered bringing in a new hydroelectricity policy in the country and that is under consideration. We shall bring in that new policy within two to three months.

The second question that the hon. Member had asked was about Assam ...(Interruption)... He is aware of the ongoing projects there; I shall not take much of the time of the House mentioning those projects. The allocation from Central generation of the North-eastern region is 508 MW. In addition to this, there is power generation to the tune of 24.50 MW in the private sector. The hon. Member would be happy to know that the proposal for Bongaigaon Thermal Power Station is under active consideration and there is a 750 MW coal-based thermal power project proposed to be established in Bongaigaon. Assam would be getting about 300 MW out of this project.

SHR1 TAPAN KUMAR SEN: I congratulate the Minister on bringing a very encouraging picture about the capacity addition during the Eleventh Plan. But one

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thing to which I would draw his attention is that in 78,000 odd MW target of capacity addition during the Eleventh Plan the contribution of private sector despite all encouragement is hardly 10,000 MW. And if you go through the performance in the previous Plans, the slippage on the part of private sector vis-a-vis target is much higher than that of the public sector. In view of this and the very urgent need of the power generation — this suggestion has already been made by different hon. Members of this House to the Government — whether the Government is considering their ambitious Ultra Mega Power Project through a joint operation of NTPC, the biggest power generator, and BHEL combined given the experience of Sasan where Government's exercise to give it to a private sector has delayed the things inordinately. My next point is that gas is a very important fuel for cheaper power generation. Whether the Ministry of Power is taking strong view on the issue of proper gas pricing discovered by NTPC through international competitive bidding which has generated a lot of controversy in the market and whether the Ministry of Power is going to stick to the price discovered by the NTPC through international competitive bidding in gas for the sake of affordable power generation to the people. Thank you.

SHRI SUSHIL KUMAR SHINDE: Sir, there are a number of questions that the hon. Member has asked. He has asked about the Ultra Mega Project; he has asked about the gas and he has asked about capacity addition. But I will assure the House that I am aware of everything and the cognizance has been taken of what the hon. Member has been saying. It is a fact that in the Tenth Plan, yes, there has been a slippage of power and I must tell you that by considering this entire thing there has been so many shortcomings. We have corrected it. My hon. friend from the Heavy Industries is here. I have discussed with him to give more capacity. The annual capacity was 6000 MW. Now they have assured me that by the end of December they will give me capacity of 10,000 MW and by the end of this Eleventh Plan they will increase it to 15,000 MW. It is heartening because this is the main company that has been providing all manufacturing equipments to us. There is shortage of equipments and thereby we are trying to bring it from outside. We are trying to bring it from 1CB also. Not only that, recently on the 4th of last month we have taken a meeting of entire vendors and manufacturers of the country to give more manufacturing units for this. Only a few companies are doing it. All these accumulated difficulties are the reasons for slippage. But I must assure the House that we have taken cognizance of that. But it is not what Mr. Sen has been telling that NTPC and BHEL can come together. Yes, both the corporations are there. We will come together. But considering the huge plants, about more than 153 thermal units are coming up in Eleventh Plan, we have to work on warfooting. So, we are working on it and I will assure this House that in addition to BHEL we are trying to find out other big companies. Recently, Larsen and Tubro and the Mitsubishi Heavy Industries have joined hands. They are asking us to give more orders. The UPA Government has assured the nation that we will give cheaper power and sustainable power to this country. As mentioned by the hon. Member, the Sasan Ultra Mega Power Project is having 4,000 MW capacity. Earlier Lanco-Globeleq had received LOI from Sasan Power Ltd., but because of some submissions, which were not according to the bidding document, the LOI was cancelled and issued to new one. ...(Interruptions)... No, you must see that the question is very difficult. You must also agree with this that price was levelised. Rs.l. 19617 per unit was the price mentioned by the Lanco-Globeleq consortium. Now

three bidders were left in the race for this bid. It was the price, which was levelised. We wanted to give power to the country at the cheapest possible price. So, levelised price was Rs.1.19617. The new selected bidder has committed at Rs.1.19616. That means, he has offered on fraction less. This shows that we are giving to the country whatever was assured by the UPA Government and my Prime Minister.

Sir, regarding gas, I would like to inform that the Government has appointed EGoM on that and we will consider this issue in the EGoM.

SHRI C. RAMACHANDRAIAH: Sir, a mention has been made about Sasan Power Project. It is a special purpose vehicle which has been created by the Power Finance Corporation which has monitored the entire bid process. It has gone wrong. The entire nation is aware of it. To prevent such lapses in future, what is the mechanism that you are going to develop? It has downgraded the credibility of the Government in accepting such bids.

SHRI SUSHIL KUMAR SHINDE: Sir, it has come to our notice that there have been some lapses. So, we have corrected them now. When GoM was considering all these issues, we appointed a Committee ...(Interruptions)...

MR. CHAIRMAN: Please, let the hon. Minister answer the question ... (Interruptions)...

SHRI TAPAN KUMAR SEN: Sir, the question has not been answered.

MR. CHAIRMAN: Please, sit down...(Interruptions)...

SHRI TAPAN KUMAR SEN: The EGoM cannot take care of a thing which was decided by international competitive bidding...(*Interruptions*).

MR. CHAIRMAN: Please, let him answer the question...(Interruptions).

SHRI SUSHIL KUMAR SHINDE: Sir, while consider this issue which has come to our notice, the Committee has been appointed to re-verify this bidding document of PFC under the Chairmanship of the Power Secretary. The Law Ministry has been taken in this Committee. Corporate Affairs Ministry has also been taken in it. They will submit the report to us. Till that time, all the proceedings are on hold. The Committee's task will be done within 15 days from now and everything will run properly. We want to rectify whatever lapses that we have experienced.

श्री यंशवत सिन्हा: सभापित महोदय, मंत्री जी ने एक परिशिष्ट जो इसके साथ जोड़ा हैं, उसमें थर्मल पावर स्टेशन्स की राज्यवार एक सूची दी गई हैं। मैंने झारखंड की सूची देखी, उसमें दो ही योजनाओं का उल्लेख है। मेरे संज्ञान में यह बात हैं कि एक नॉर्थ करनपुरा मेगा थर्मल पावर स्टेशन भी वहां अंडर कंस्ट्रक्शन हैं। मैं मंत्री जी से जानना चाहूंगा कि उसको इस सूची में शामिल क्यों नहीं किया गया हैं और उसकी अघतन स्थिति क्या हैं? क्या उसको प्रोजेक्ट को बंद करने का निर्णय किया गया हैं?

श्री सुशील कुमार शिन्दे: सर, नार्थ करनपुरा को बंद करने का कोई निर्णय नहीं लिया गया हैं। उसमें कुछ difficulties हैं और मुझे पता हैं कि उसका फाउंडेशन स्टोन भी रखा गया हैं, लेकिन हम पूरी तलाश करके इस बारे में निर्णय ले रहे हैं और मैं assure करना चाहूंगा कि हम यह प्रोजेक्ट बंद नहीं करना चाहते हैं।

श्री यंशवत सिन्हा: लेकिन आपने इसमें जमीन एक्वायर कर ली हैं, आपका ऑफिस वहां पर चल रहा हैं। आप अंडर कंस्ट्रक्शन, अंडर execution में उसको क्यों नहीं दिखाते? अगर उसको बंद नहीं कर रहे हैं तो इस लिस्ट में उसका जिक्र क्यों नहीं हैं? जमीन एक्वायर कर ली हैं, जमीन आपने ले ली हैं।

- श्री सुशील कुमार शिन्दे: जिस बारे में थोड़ा सा काम हो गया हैं, उस प्रोजेक्ट का नहीं बताया हैं। जो प्रोजेक्ट्स हमने ले लिए हैं, उसमें तुरंत जो करना चाहिए, वे प्रोजेक्ट्स हम कर रहे हैं। उसके लिए नहीं बताया गया हैं।
- श्री यंशवत सिन्हाः आप उसकी तरफ पूरा ध्यान देकर उसको जल्दी पूरा कराएंगे या नहीं कराएंगे? क्योंकि वह हमारी सरकार में आया, इसलिए आप उस पर ध्यान नहीं दे रहे हैं, यह उचित बात नहीं हैं।
- श्री सुशील कुमार शिन्दे: मुझे पता था, इसीलिए मैंने कहा कि वहां फाउंडेशन स्टोन रखा गया था। इतना ही नहीं, वह तो कर ही देंगे, नीवनगर में भी कर देंगे।मैं खुद नवीनगर के लिए मॉनिटर कर रहा हूं। बिहार में पॉवर में ....(व्यवधान)...
- श्री यंशवत सिन्हा : मैं, झारखंड का प्रतिनिधि, इस सदन में हूं। सुबोध कान्त जी भी बैठे है झारखंड से वे मंत्री हैं। आप झारखंड के साथ सौतेला व्यवहार कर रहे हैं।

## Private investment in education

- \*103. SHRI A. VIJYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is any proposal from any source, including the Planning Commission, to set up a policy frame-work for facilitating private investment in education;
  - (b) if so, the details and the present status thereof;
- (c) whether there is any proposal/plan to tap sources of finance, other than the Central Government and State Government funds, to set up new institutions and to expand the existing institutions in education, especially higher education;
  - (d) if so, the details thereof; and
- (e) the number of universities, Central Universities, deemed institutions as on date, State-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) A Statement is laid on the Table of the House.

## Statement

(a) to (d) The approach paper on the Eleventh Five Year Plan States that "the role of the private sector in providing high quality education also needs to be recognized and a suitably facilitative environment created to allow such institutions to support our objectives of expanding higher education." The Eleventh Five Year Plan is yet to be finalized.

The National Knowledge Commission (NKC) in its "Note on Higher Education" has observed that "... private investment in university education, where more than 70 per cent students study, is almost negligible. It is essential to stimulate private investment in higher education as a means of extending educational opportunities."